Companies Act. They are board-run companies with full functional and operational autonomy. Being the only reinsurance company, the General Insurance Corporation of India has no direct competition with other public or private sector insurance company in the country.

As a result of the opening up of the insurance sector, the public sector general insurance companies have faced increased competition. Keeping this in view, the public sector general insurance companies had appointed professional consultants to devise a long-term business strategy. The appointed consultants have given their recommendations and all the companies are implementing the same. Moreover, at present, there is no proposal for disinvestment in GIC.

## Loan from World Bank

2023. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of FINANCE be pleased to state:

- (a) whether the World Bank has approved loan amounting to 21,000 crores, keeping in mind that it is a crucial time to help Indian economy to revive growth;
- (b) if so, what are the vital sectors in which this loan of World Bank would be allocated so as to quicken the pace of complete recovery from the recent recessionary trends thereby achieving a GDP growth of around 8 per cent; and
- (c) whether priorities have been fixed and time-bound targets set to avoid any cost-overrun and time overrun of key infrastructure projects envisaged to be undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (c) The World Bank has approved loan amounting to US\$ 6.555 billion (from April 1, 2009 to February 28, 2010). The vital sectors covered with these loans are health, education, agriculture, poverty reduction, roads & highways, energy, urban infrastructure (including water & sanitation), rural credit and financial services sectors.

All the WB assisted projects have time-bound implementation schedules.

## FDI in stock and commodity exchange

2024. DR. T. SUBBARAMI REDDY: Will the Minister of FINANCE be pleased to state:

- (a) whether foreign investors in India's stock and commodity exchanges would soon be able to raise their stakes as Government had decided to raise the cap on Foreign Direct Investment (FDI) by any single investor from the present 5 percent;
  - (b) whether the overall cap on FDI for these bourses would remain at 49 per cent; and
  - (c) if so, to what extent this decision has helped investors to raise their capacity?